

(5) (6) (7)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

APPLICATION NUMBER : IA/114/2017 115 / 2017
IN
PETITION NUMBER : TCA/11/2016
NAME OF THE PETITIONER(S) : N. Shankaranarayan
NAME OF THE RESPONDENT(S) : Aruna Theatres & Enterprises (Private) Limited and others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1)	Mr. Ramakrishnan Venkateshwaran Senior Counsel to M/s. G. Sivashankaran & S. Sathyaaganesan,	Counsel to Applicant	G.S.
2)	K. RAMESH G.V. MOHAN KUMAR	Counsel for Respondent No. 8	G.V. Mohan
3)	G.V. MOHAN KUMAR FOR R. RAJESH	Counsel for Respondent	G.V. Mohan
4.	A.K. RAGHAVULU	Counsel for Respondent 10	A.K. Raghavulu

ORDER

Counsel for the petitioner present. Counsel for the respondent No. 8, 10 & 19 present. The counsel for the applicant has suggested the name for appointment of Chartered Accountant to which counsel for R 19 sought time to seek instructions from his client. The Counsel for R4 has also suggested the name of the Chartered Accountant, copy of which is given to other side counsel. At request of Counsel for R 19, time is enlarged. Put up on 23.08.2017

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)

HV

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)